

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 105
Dated Guwahati, the 12th September, 2023

The Principal Seat of the Gauhati High Court will remain closed from **20th October, 2023** to **5th November, 2023** on account of the Long Vacation.

The Officers and Staff of the Principal Seat will attend the office under Roster Arrangement i.e. 50% of the Officers and Staff will work in the 1st Part of the Vacation and the remaining 50% of the Officers and Staff will work in the 2nd Part of the Vacation (excluding Saturdays, Sundays and Gazetted Holidays) as mentioned below: -

<u>Working days during 1st Part of Vacation</u>	<u>Working days during 2nd Part of Vacation</u>
20 th , 25 th , 26 th & 27 th October, 2023	31 st October, 1 st , 2 nd & 3 rd November, 2023

30th October, 2023 will be common working day during the ensuing long vacation.

The Officers and Staff will attend office from 9:45 A.M. to 4:30 P.M. on "Vacation Court Days" and from 9:45 A.M. to 3:00 P.M. on "Other Working Days".

However, limitation will not run during the vacation.

By Order,

Sd/- Aparna Ajitsaria
REGISTRAR GENERAL

Memo No. HC.III-37/2016/4999-5039/G, Dated the 12th September, 2023

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Advocate General, Assam/ Nagaland/ Mizoram/ Arunachal Pradesh, Gauhati High Court, Guwahati.
3. The Registrar (Vigilance/ Administration/ Judicial/ Establishment), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar permanent Bench, Naharlagun for information and necessary action.
7. The Registrar, High Court of _____.
8. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati.
9. The President/ General Secretary, Gauhati High Court Advocates' Association, Guwahati.
10. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim, Gauhati High Court (Old Block), Guwahati.

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11. The Secretary, High Court Bar Association Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
12. The Secretary, Bar Association, Dimapur, Nagaland.
13. The President / General Secretary, All Assam Lawyers' Association, Guwahati.
14. The Secretary, Lawyers' Association, Guwahati.
15. The Senior Govt. Advocate, Assam/ Nagaland/ Mizoram/ Arunachal Pradesh, Gauhati High Court, Guwahati.
16. The District & Sessions Judge, _____ Assam.
17. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
18. The Director, Judicial Academy, Amingaon, Guwahati-31, Assam.
19. The Deputy Solicitor General of India, Gauhati High Court, Guwahati.
20. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
21. The Director, Law Research Institute, Gauhati High Court, Guwahati.
22. The Joint Registrar (Judl.) Gauhati High Court, Guwahati. He is requested to make necessary arrangement for holding Vacation Courts in Principal Seat as well as Permanent Benches.
23. The Joint Registrar (_____), Gauhati High Court, Guwahati.
24. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
25. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
26. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
27. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
28. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
29. The P.S to Hon'ble Mr. / Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
30. The Project Manager, Computer Section, Gauhati High Court, Guwahati. He is requested to upload the notification in the website of Gauhati High Court.
31. The Project Manager, Computer Section, Gauhati High Court, Guwahati. **He is requested to upload the notification in the website of Gauhati High Court.**
32. The Court Manager, Gauhati High Court, Guwahati
33. The A.O. (J) (Establishment) is directed to prepare duty chart in respect of Roster Arrangement of Officers and Staff during the Long Vacation immediately.
34. The A.O. (J) (_____), Gauhati High Court, Guwahati.
35. The Court Officer Nos. I & II, Gauhati High Court, Guwahati.
36. The Court Master, Court No._____, Gauhati High Court, Guwahati.
37. The Medical & Health Officer, Gauhati High Court Medical Unit.
38. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
39. The Chief Security Officer, Gauhati High Court, Guwahati.
40. The Manager, Staff Canteen of the Gauhati High Court, (Old Block)/ The Manager, High Court Canteen, Gauhati High Court, (New Block), Guwahati.
41. The Notice Boards in New Block & Old Block, Gauhati High Court, Guwahati.

Aparna Aithalia
REGISTRAR GENERAL
Gauhati High Court